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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(CRL) 1656/2021**

LALIT VERMA

.....Petitioner

Through: **Mr. Chayan Sarkar, Adv.**

versus

STATE OF NCT OF DELHI & ORS.

.....Respondents

Through: **Ms. Nandita Rao, ASC for State with
Mr. Amit Peswani, Adv. with SI
Narender Pal, PS Crime Branch.**

CORAM:

HON'BLE MR. JUSTICE ANISH DAYAL

ORDER

09.09.2024

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Hon'ble Judge is on leave today.

Re-notify on 24th January 2025.

Order be uploaded on the website of this Court.

By order

Court Master

SEPTEMBER 9, 2024/sm